

Central Administrative Tribunal  
Principal Bench, New Delhi

OA No. 2105/2016  
MA No.2270/2019

New Delhi, this the 4<sup>th</sup> day of March, 2020

**Hon'ble Mr. S.N.Terdal, Member (Judicial)  
Hon'ble Mr.Mohd. Jamshed, Member (Administrative)**

No.100077540 ACIO-II/EXE Manjeshwar Kumar,  
Aged 36 Years  
S/o Shri Vijya Pal,  
R/o Village & Post -Chhaprauli, Patti-Dhandhan  
Bada Mohalla, District-Bagpat, UP-250617  
Presently Posted At IB HQ, 35,  
S.P. Marg, New Delhi-110003. -Applicant

(By Advocate: Present None)

## Versus

1. Department of Personnel and Training  
Through it's Secretary ( Personnel)  
Ministry of Personnel, Public Grievances and Pensions  
North Block, New Delhi,110001.
2. Intelligence Bureau  
Through the Secretary,  
Ministry of Home Affairs  
North Block, Central Secretariat  
New Delhi-110001
3. Director General  
(Personnel Directorate Establishment Section)  
Border Security Force,  
Block No.10, 5<sup>th</sup> Floor  
CGO Complex, Lodhi Road,New Delhi-110003
4. The FRRO  
Level II, Block -8  
Sector-1, R.K.Puram,  
New Delhi-110022. – Respondents

(By Advocate: Mr.S.K.Tripathi for Mr.Gyanendra Singh,  
Ms. Sriparna Chatterjee)

**O R D E R (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member(J):-**

The applicant was not present on 07.12.2018, 01.05.2019, 20.08.2019 and today also. Hence, the OA is dismissed in default for non-prosecution. MA No.2270/2019 stands disposed of accordingly.

**(Mohd. Jamshed)  
Member(A)**

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**(S.N. Terdal)  
Member (J)**